CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

(THIS THE 12th DAY OF NOVEMBER 2009)

Present

Hon'ble Mr. Justice A. K. Yog, Member (J) Hob'ble Mrs. Manjulika Gautam, Member (A)

> Contempt Petition No.178 of 2008 in Original Application No.1495 of 2005

Man Singh, S/o Bhagwan Dass, A/a 44 years, R/o 316 Dariyapura, Shibaji Nagar, Jhansi. Occupation Mali in Central School.

.....Petitioner

By Advocate: Sri Ashish Srivastava

VERSUS

- Sri C.V. Ravindraran, Chairman, Army School, Daulat Singh Marg, Jhansi Cantt., Jhansi.
- Miss Anita Engineer, Principal, Army School, Jhansi Cantt. (U.P.) PIN-284001.

.....Respondents

By Advocate:

ORDER

(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

- Case called out. Waited for considerable long time. It appears that opposite parties have complied with the order.
- Contempt Petition is dismissed. Notices issued against opposite parties are discharged. No Costs.

Member-A

Member-J